

Central Administrative Tribunal
Principal Bench

O.A. No. 1345/1991

New Delhi, the 26th day of May, 1995.

Hon'ble Shri J.P. SHARMA, MEMBER (J)
Hon'ble Shri B.K. SINGH, MEMBER (A)

Satya Pal Singh s/o Shri R.R. Sharma
Resident of P-39, Gali No. 3,
Shanker Nagar Ext.,
Delhi - 51.

.. Applicant

(By Shri A.S. Grewal, Advocate)

Versus

1. Commissioner of Police Delhi,
Delhi Police Headquarters, M.S.O, Building,
I.P. Estate, New Delhi.

2. Deputy Commissioner of Police,
Headquarters-I, Delhi, M.S.O. Building,
I.P. Estate, New Delhi. Respondents

(By Shri Rajendra Pandita, Advocate)

Judgement(Oral)

Hon'ble Shri J.P. Sharma, Member (Judicial).

The applicant has filed this application in
June, 1991 assailing the order of the respondents in
not including the name of the applicant in promotion
list 'A'(Executive) and the order dated 12.2.1991 whereby
the applicant was informed that he has not qualified the

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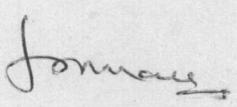
promotion list 'A' Test held in 1989.

On notice the respondents contested this application and opposed the grant of the reliefs prayed for by the applicant that he should be held be deemed to have been included in the promotion list 'A' from the date his junior has been included, and the order dated 12.2.1991 be also quashed.

Shri A.S.Grewal appears for the applicant and gives a statement at the Bar that the applicant does not want to press the O.A. It is not opposed by the respondents' counsel Shri Rajinder Pandita.

In view of the above facts, the application
is dismissed as withdrawn leaving the parties to
bear their own costs.


(B.K.SINGH)
MEMBER(A)


(J.P.SHARMA)
MEMBER(J)

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